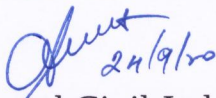


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 25.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 946/2016	MISC. 32/2005
HEARING	O.S. 1988/2006
2. O.S. 1828/2007	O.S. 300/2012
3. O.S. 62/2013	O.S. 302/2012
4. O.S. 956/2013	FDP. 6/2014
5. O.S. 894/2015	O.S. 934/2015
6. O.S. 1074/2015	EX. 25/2015
7. O.S. 36/2016	O.S. 360/2016
8. EX. 25/2017	O.S. 314/2018
9. O.S. 494/2018	O.S. 514/2018
10. O.S. 930/2018	EVIDENCE
EVIDENCE	O.S. 780/2004
11. O.S. 556/2006	O.S. 464/2007
12. O.S. 1194/2008	O.S. 1708/2008
13. O.S. 140/2009	O.S. 1042/2009
14. MISC. 25/2009	EX. 6/2010
15. O.S. 648/2020	


24/9/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 25.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 544/2005	16) O.S 628/2013
2) O.S 824/2011	17) O.S 1046/2013
3) O.S 1628/2013	18) O.S 1270/2016
4) O.S 1126/2014	19) O.S 1386/2016
5) O.S 672/2018	20) O.S 50/2018
HEARING	21) O.S 574/2018
6) O.S 350/2005	22) O.S 576/2018
7) O.S 474/2009	23) O.S 1010/2019
8) O.S 638/2009	24) O.S 266/2020
9) O.S 1118/2009	25) O.S 680/2020
10) O.S 794/2010	26) O.S 688/2020
11) Ex. 34/2010	27) O.S 1392/2019
12) O.S 184/2011	28) O.S 790/2020
13) O.S 114/2012	ORDERS
14) O.S 778/2012	29) O.S 1608/2014
15) Ex. 18/2012	30) O.S 798/2020

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	O.S. 1201/2019 (HEARING) IA/1/2019		PUTTAMMA Vs M.S PRASAD	BABU RAO
2	O.S. 1405/2019 (HEARING) IA/1/2019		G SUDHA Vs SHANKARAI AH	RAJANNA.C
3	O.S. 1549/2019 (HEARING) IA/1/2019 IA/2/2019		LAKSHMAMMA Vs C. NARAYANAPPA	D.S RAMESH REDDY.
4	O.S. 1555/2019 (HEARING) IA/1/2019		ANNAIAH Vs ROOPA J.	K.L. PRABHAKAR
5	O.S. 129/2020 (HEARING) IA/1/2020		SAGAYARAJ Vs BANAJIGARA PRATIK	K. SURESHJ DESAI
6	O.S. 1429/2013 (EVIDENCE.) IA/1/2013		SRINIVASMURTHY Vs VENKATARAMANAPPA	G.MANIVANNAN
7	O.S. 173/2014 (EVIDENCE.) IA/1/2014		SUMITHRA Vs PADMAVATHI B.G.	BHASKAR.D
<u>12.00- 1.00 PM</u>				
8	O.S. 893/2008 (HEARING) IA/1/2008		BHU LAKSHAMMA Vs S. MUNISWAMY	H. S. RAMAMURTHY
9	O.S. 1497/2013 (HEARING) IA/1/2013		KALYANAMMA Vs RAIN BOW DRIVE FLAT OWNERS ASSOCIATION REP BY SWAMYNATHAN	B.SOMASEKAR NAIDU AND MUNIYAPPA.S
10	O.S. 149/2020 (HEARING) IA/1/2020 IA/2/2020		N.Rangaswamy Vs Narayana	Mahesha.P
11	O.S. 299/2015 (EVIDENCE.) IA/1/2015		G P DHANARAJ Vs G V PALAKSHA	E. VENKATARAMI REDDY
12	O.S. 953/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		BHAVANI ENTERPRISES REPTD BY VENKATESH KAMATH Vs DEVARAJU	SHETTY AND HEGDE ASSOCIATES
13	O.S. 1011/2016 (EVIDENCE.) IA/1/2016		KAMALAMMA Vs KANTHAMMA	

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1213/2016 (EVIDENCE.) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs H S BHAGYAMMA	Nagaiah
15	O.S. 1435/2016 (EVIDENCE.) IA/1/2016		SUSHEELAMMA Vs BHAGYAMMA ALIAS BHAGYALAKSHMI	C BABU
16	O.S. 1479/2016 (EVIDENCE.) IA/1/2016		Smt. Sathi Unnikrishnan Vs Elizabeth	VS
17	O.S. 325/2017 (EVIDENCE.)		MANGALA S Vs KAMALA	SRINATH REDDY P
18	O.S. 753/2012 (HEARING)		MUNICHIKKAMMA Vs RAJANNA	B.S. KRISHNA MURTHY
19	O.S. 525/2014 (HEARING) IA/1/2014		SRIPADA RAO R Vs SUJATHA M.	
20	O.S. 625/2014 (HEARING) IA/1/2014		S. RAMACHANDRA Vs CHIEF SECRETARY TO GOVERNMENT OF KARANTAKA	A. V. SRINIVAS
21	O.S. 1041/2014 (HEARING) IA/1/2014 IA/2/2014		LAKSHMANAIAH Vs KARNATAKA HOUSING BOARD REP BY ITS COMMISSIONER	G.RAJKUMAR AND ASSOCIATES
22	O.S. 536/2018 (HEARING) IA/1/2018 IA/2/2018		INDIA CAMPUS CRUSADE FOR CHRIST REP BY VIJI M JOHN Vs K.V. SATISH	DILRAJ ROHITH SEQUERIA
23	O.S. 1035/2019 (HEARING) IA/1/2019		SRI SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU Vs GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
24	O.S. 639/2015 (EVIDENCE.) IA/1/2015		VAIJINATH ALIAS VAIJINATH SHARIKAR Vs Y MUNIYELLAPPA	M VEERABHDRAIAH
25	O.S. 161/2013 (ARGUMENTS) IA/1/2013		D. SELVARAJ Vs M. RAJU	MS K.T. DAKAPPA AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 273/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SAFDAR Vs THE TAHSILDAR	V.R.MURALIDHARA AND H.K.RAMAMURTHY
27	O.S. 971/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		PRADEEP KUMAR Vs B. KRISHNA	SA PARTNERS
28	O.S. 347/2015 (ARGUMENTS) IA/1/2015		CHANDRA BABU Vs MUNIYAMMA	MUNIYAPPA
29	O.S. 1271/2015 (ARGUMENTS) IA/1/2015		SUNANDA Vs MAHALAKSHMI	ABIJITH M M
30	O.S. 427/2016 (ARGUMENTS) IA/1/2016		SURESH.N Vs REVAMMA	HAJIRA BI
Cases listed below are adjourned due to Covid 19				
31	O.S. 203/2017 (ARGUMENTS) IA/1/2017	30-09-2020	SHIV SHAL FOOD PRODUCTS PVT LTD REP BY SUNIL KUMAR AGARWAL Vs THE COMMISSIONER BBMP	
32	O.S. 567/2017 (SUMMONS) IA/1/2017 IA/2/2017	06-11-2020 (10:00-11:00 AM)	KUSUM MISHRA REP SHIKHA SHUKLA Vs CHANDRA	HRJ
33	O.S. 519/2018 (SUMMONS) IA/1/2018	06-11-2020 (10:00-11:00 AM)	LAKSHMAMMA Vs RAMAKRISHNA	M. R MANJUNATH
34	O.S. 619/2018 (SUMMONS) IA/1/2018 IA/2/2018	06-11-2020 (10:00-11:00 AM)	ASHOK WAMAN PRABHU Vs A. KRISHNAPPA	CURIL PRASAD PAIS
35	O.S. 329/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	J SRI RAMARAJU ALIAS JAMPANA SRIRAMA RAJU REP BY V C SAI BABU Vs SOMANNA	R SRINIVAS
36	O.S. 331/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	J RAMA RAJU RP BY V C SAI BABU Vs SOMANNA	R SRINIVAS
37	O.S. 385/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	MAGDALINE I. Vs SYED FAIROZ	G. SUKUMARAN
38	O.S. 395/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	RAJAPPA Vs RADHA C.	C.V ANNAIAH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 413/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	J. JOHN EDWIN Vs NARAYANAPPA	BABU G.N
40	O.S. 447/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	ABDUL SATTAR Vs RAMACHANDRA	NAVEEN KUMAR R.B
41	O.S. 623/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	GOWRAMMA Vs ESHWARA BHAT	H.DINESH SHETTY
42	O.S. 759/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	U.N. V. PRATAP Vs G. PRAVEEN KUMAR REDDY	R. THEAN MOLI
43	O.S. 761/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	MAYUR UPPINI Vs G. PRAVEEN KUMAR REDDY	R. THEAN MOLI
44	O.S. 929/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	MUNIYAPPA Vs PHIL KRISHNAPPA	GIRI K.
45	O.S. 945/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	RADHA Vs CHANDRAPPA	GIRI K.
46	O.S. 975/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	GOPALAN Vs M.B. MISBAKOUSAR	P.N RAMAKRISHNAPPA
47	O.S. 1041/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	SHARADA P. Vs NARAYANA KRISHNAN	B.K. ARUN
48	O.S. 1255/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	K.K. VIMALA Vs SHYLAJA	K CHANDRANATH ARIGA
49	O.S. 1257/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	K. VENKATESH Vs N. SRINIVAS	LOKESH BABU M.
50	O.S. 1415/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	CHENGAL RAVAN Vs DEVARAJ. G.V	N.R NAYAK
51	O.S. 1451/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	TAYAB AHMED KHAN Vs CHANNAMMA	SHANKAR AND ASSOCIATES
52	O.S. 1467/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	T MANJUNATH Vs M NAGARAJU	R H MANJUNATH
53	O.S. 1469/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	JAYA MARY Vs M NAGARAJU	R H MANJUNATH
54	O.S. 1479/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	M. DEVARAJA Vs MARIYAPPA	C. SESHACHALA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1523/2019 (SUMMONS)	06-11-2020 (10:00-11:00 AM)	M. SELVA PANDIAN Vs ANAND RAJ	A. SATISH
56	O.S. 1543/2019 (SUMMONS) IA/1/2019 IA/2/2019	06-11-2020 (10:00-11:00 AM)	LENNOLD S.P. D ALMEDIA REP BY Vs NAVHYA URS ALIAS NAVHYA VARMAN ALIAS DEEPTI UNIYAL ALIAS DEEPTI MOHAN	RAJESH A.
57	O.S. 1569/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	H.V GOVINDARAJ Vs S.C MUDDAHANUMEGOWDA	P. VENKATA SHIVA REDDY
58	O.S. 1573/2019 (SUMMONS) IA/1/2019	06-11-2020 (10:00-11:00 AM)	PRASHANTH B.A Vs ARUN	K.V. VENKATESH
59	O.S. 333/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	06-11-2020 (10:00-11:00 AM)	SAKKUBAI Vs SPLENDID PROPERTIES REP BY RAM MOHAN VORA	SRINIVASA G.
60	O.S. 1175/2017 (EVIDENCE.) IA/1/2017	06-11-2020 (1.00- 2.00 PM)	PRATIBHA AGGARWAL Vs B.V.NAGARAJU	RAM AND SREEPAD
61	O.S. 343/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (1.00- 2.00 PM)	R. VALLABHA REDDY Vs VENKATAGIRI	SATEESHA
62	O.S. 995/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (1.00- 2.00 PM)	B.M SREENIVASIAH EDUCATIONAL TRUST REP BY RAGINI NARAYAN Vs G.C CHANDRE GOWDA	BADRI VISHAL
63	O.S. 1219/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (1.00- 2.00 PM)	NIRBHAY KUMAR SUTHAR Vs KAVITHA CHAVAN	V NARENDRA
64	O.S. 269/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (1.00- 2.00 PM)	YESHWANTHPUR BAWSARA AMBA BHAVANI CHR TRUST REP BY N.V SREENIVASA RAO PISSESY/SHESH RAO SHINGOTE Vs DODDE GOWDA	J. PRAKASH NARAYAN
65	O.S. 345/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	06-11-2020 (1.00- 2.00 PM)	RAJANI JAYAGOPAL PADIYAR REP BY AUGUSTINE D LIMA Vs NARAYANAPPA	CYRIL PRASAD PAIS AND ASSOCIATES
66	O.S. 727/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	06-11-2020 (1.00- 2.00 PM)	NAGAMMA Vs FATHIMA	C B P
67	O.S. 1726/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (1.00- 2.00 PM)	K. SAROJA Vs HOMBALIAH ALIAS HOMBANNA	THE LAWYERS INTERNATIONAL

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	O.S. 1730/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (1.00- 2.00 PM)	G. VENKATARAMANACHARI Vs HOMBAIAH ALIAS HOMBANNA	THE LAWMEN INTERNATIONAL
69	O.S. 91/2020 (SUMMONS) IA/1/2020	06-11-2020 (11:00-12:00 AM)	KOUSAR BANU Vs ASMA ABDUL SALAM	M. AMBARISH
70	O.S. 225/2020 (SUMMONS) IA/1/2020 IA/2/2020	06-11-2020 (11:00-12:00 AM)	T.V MARUTHI Vs V.R MARAPPA	H.V. MANJUNATHA
71	O.S. 261/2020 (SUMMONS)	06-11-2020 (11:00-12:00 AM)	CANARA BANK REP BY SILPA K.B Vs DEVAMMA ENTERPRISES REP BY HARISH D	D. SHASHIPRABHA
72	O.S. 1151/2017 (NOTICE) IA/1/2017	06-11-2020 (11:00-12:00 AM)	KRISHNAPPA Vs T.N.NAGARAJU	N.CHANDRASHEKAR
73	O.S. 1073/2019 (NOTICE) IA/1/2019	06-11-2020 (11:00-12:00 AM)	S.PADMAJA Vs GEETHA SANJAY VHATKAR	K. VIJAY KUMAR
74	O.S. 639/2012 (AMENDMENT) IA/1/2012	06-11-2020 (11:00-12:00 AM)	SEETHARAMA RAJU Vs VEERANNA H.	M. V. SHASHIDHAR
75	O.S. 1107/2013 (AMENDMENT) IA/1/2013 IA/2/2013	06-11-2020 (11:00-12:00 AM)	NAGARAJU Vs VIJAYAMMA	N.SRIDHAR, PAYOONIDHI LAW CHAMBERS
76	O.S. 1141/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (11:00-12:00 AM)	RAMESH N.S Vs VENKATAMMA	K. SOMASHEKAR REDDY
77	Misc 63/2019 (EVIDENCE.)	06-11-2020 (11:00-12:00 AM)	SOMASHEKAR M. Vs PRADEEP VYAS	R.S PRASANNA KUMAR
78	O.S. 1259/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (11:00-12:00 AM)	GAJENDRA A. Vs K. UMASHANKAR	U SHIVAKUMAR
79	O.S. 597/2019 (OBJECTIONS) IA/1/2019	06-11-2020 (11:00-12:00 AM)	MANJUNATHA P. Vs A.V. BHAKTHAVACHALAM	ANANDA M.
80	O.S. 801/2019 (OBJECTIONS) IA/1/2019	06-11-2020 (11:00-12:00 AM)	WILLIAM ABRAHAM Vs PRESIDENT REP BY RAJESH DANAK	FREDDY CHARLES RK
81	O.S. 1273/2019 (OBJECTIONS) IA/1/2019	06-11-2020 (11:00-12:00 AM)	SRIVATSAVA J. Vs MAITHRI DEVELOPERS REP BY B.V,S REDDY	V MANJUNATH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
82	O.S. 1309/2019 (OBJECTIONS) IA/1/2019	06-11-2020 (11:00-12:00 AM)	SHEELA M.J Vs MOHAN	MENTO ASSOCIATES
83	O.S. 1147/2017 (EVIDENCE.) IA/1/2017	06-11-2020 (12.00- 1.00 PM)	D.V.MAHESHKUMAR Vs LAKSHAMMA	RAVIKUMAR
84	O.S. 165/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (12.00- 1.00 PM)	KRISHNA REDDY Vs P. NARAYANA SWAMY	B.T. INDUSHEKAR
85	O.S. 359/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (12.00- 1.00 PM)	A. SHREEDHAR Vs APPAJAPPA	M.PRAKASHA
86	O.S. 1033/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (12.00- 1.00 PM)	VISHNU SURESH Vs SOBHA ROSE APARTMENT OWNERS WELFARE ASSOCIATION	ANIL KUMAR SHETTY
87	O.S. 1349/2018 (EVIDENCE.) IA/1/2018	06-11-2020 (12.00- 1.00 PM)	KUMARI P C MANASA REP BY P C CHANDRAIAH Vs P NARAYANA	VINAY.G
88	O.S. 437/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (12.00- 1.00 PM)	SHANKARAPPA REP BY CHINNAPPA Vs H.S. PUTTA SWAMY	M. MOHAN KUMAR
89	O.S. 1728/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (12.00- 1.00 PM)	JAYASHANKAR Vs HOMBAIAH ALIAS HOMBANNA	THE LAWMEN INTERNATIONAL
90	Misc 72/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	06-11-2020 (3.00- 4.00 PM)	NAGARAJ C. Vs APPAJI	SADASHIVA REDDY
91	O.S. 1373/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (3.00- 4.00 PM)	ABID ANSARI Vs RAFIQ AHMED	ANIL KUMAR SHETTY
92	O.S. 1449/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (3.00- 4.00 PM)	YUVARAJ JAYASHEELAN Vs R LOKESH KUMAR	NARASIMHAMURTHY K N
93	O.S. 1725/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (3.00- 4.00 PM)	S. SUNDAR RAO Vs HOMBAIAH ALIAS HOMBANNA	THE LAWMEN INTERNATIONAL
94	O.S. 1727/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (3.00- 4.00 PM)	L.N NAGARAJA Vs HOMBAIAH ALIAS HOMBANNA	THE LAWMEN INTERNATIONAL
95	O.S. 1729/2019 (EVIDENCE.) IA/1/2019	06-11-2020 (3.00- 4.00 PM)	KRISHNAMURTHY Vs HOMBAIAH ALIAS HOMBANNA	THE LAWMEN INTERNATIONAL

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
96	O.S. 15/2016 (AWAIT SUMMON/NOTICE) IA/1/2016 IA/2/2016	06-11-2020 (3.00- 4.00 PM)	DAYANANDA.M.C Vs S.GANGADHARAI AH	K.B.THIPPESWAMY
97	O.S. 227/2016 (DEFENCE EVIDENCE) IA/1/2016	06-11-2020 (3.00- 4.00 PM)	Farida Vs PARVEEN	
98	O.S. 1003/2018 (AWAIT SUMMON/NOTICE) IA/1/2018 IA/2/2018	06-11-2020 (3.00- 4.00 PM)	PATRICK D MELLO REP BY ASHOK PRABHU Vs B.M RAMACHANDRE GOWDA	CYRIL PRASAD PAIS
99	O.S. 365/2014 (SUMMONS) IA/1/2014	06-11-2020	BASAMMA Vs BASAVARAJU	NAGARAJ.M
100	O.S. 1706/2019 (SUMMONS) IA/1/2019	06-11-2020	P.V. MATHAI Vs KUMAR ALIAS PADMANABHAN T.V	H.N SREENIVASAMURTHY
101	O.S. 669/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (1.00- 2.00 PM)	SHANMUGANANDA Vs NANJUNDAPPA	VNK
102	O.S. 679/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (1.00- 2.00 PM)	B P KRISHNAPPA REP BY B K KUMAR Vs SUBBARAYAPPA	M A POOVAIAH
103	O.S. 797/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (1.00- 2.00 PM)	VINOD KUMAR R Vs RAJ KUMAR HARLALKA	K NARASIMHA MURTHY
104	O.S. 1145/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (1.00- 2.00 PM)	C,NARAYANAPPA Vs CHIKKAMMA	TKR
105	O.S. 321/2018 (CALL ON) IA/1/2018	07-11-2020 (1.00- 2.00 PM)	B K CHANDRE GOWDA Vs C K LEELAVATHI	S B HALLUR
106	O.S. 1757/2014 (OBJECTIONS) IA/1/2014	07-11-2020 (1.00- 2.00 PM)	T VENKATASWAMY Vs ASWATH KUMAR ALIAS ASWATH REDDY	JAYARAJ AND ASSOCIATES
107	O.S. 1101/2015 (OBJECTIONS) IA/1/2015	07-11-2020 (1.00- 2.00 PM)	K.C.HANUMANTHARAYAPPA Vs CHANDRAPPA	NAGENDRA.C.S
108	O.S. 831/2017 (OBJECTIONS) IA/1/2017	07-11-2020 (1.00- 2.00 PM)	C MANJUNATH Vs BHANGI ALIAS BHANGIYAPPA	T N ARAKESWARA
109	O.S. 311/2018 (OBJECTIONS) IA/1/2018	07-11-2020 (1.00- 2.00 PM)	ROOPAMALIGACHAR Vs PUTTASHAMACHAR	L SURESH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
110	O.S. 452/2018 (OBJECTIONS) IA/1/2018	07-11-2020 (1.00- 2.00 PM)	YOGENDRA PRATHAP SINGH BHADHORIA Vs G.N. NAGESH	NARSIMHA RAJU
111	EX 12/2019 (CALL ON) IA/1/2019	07-11-2020 (11:00-12:00 AM)	ABDUL ALEEM Vs SIDDIQUI I.	SRINIVASAN
112	O.S. 795/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (12.00- 1.00 PM)	CARMELA C Vs K LAWRENCE	S VENKATESH
113	O.S. 997/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (12.00- 1.00 PM)	T N NAGARAJU Vs KRISHNAPPA	MSA
114	O.S. 1137/2017 (EVIDENCE.) IA/1/2017	07-11-2020 (12.00- 1.00 PM)	K SATHYANARAYANA RAO Vs KAMESH K S	NKJ
115	O.S. 1633/2019 (A.D.R) IA/1/2019	07-11-2020 (3.00- 4.00 PM)	K.V. YESHODHA Vs A.N. NATARAJ	M. SREENIVASA
116	O.S. 1073/2011 (CALL ON) IA/1/2011	07-11-2020 (3.00- 4.00 PM)	FRANCIS Vs PHILOMINA	VENKATAPPA
117	O.S. 1449/2015 (CALL ON) IA/1/2015	07-11-2020 (3.00- 4.00 PM)	VENKATESHWARA ENTERPRISES REPTD BY H.C.RAMESH Vs YOGESH GOWDA	GEETHA J KADUR
118	O.S. 403/2017 (CALL ON)	07-11-2020 (3.00- 4.00 PM)	SHIVAKUMAR Vs RAJANNA	GIRISH KODGI
119	O.S. 665/2018 (A.D.R) IA/1/2018	07-11-2020 (4.00- 5.00 PM)	SATISH M Vs THE COMMISSIONER	A. VISHWANATHA
120	O.S. 1047/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	MUNISWAMAPPA Vs M.H. RAJANNA	K. SHIVASHANKAR
121	O.S. 1161/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	VENKATAMMA Vs RAMESH N.S	B.R PRABHULINGAMURTHY
122	O.S. 1517/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	LALITHA Vs B.G YOGENDRA	PRADEEP H.S
123	O.S. 1525/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	SUJATHA Vs GOVINDARAJU	B. RANGASWAMY
124	O.S. 1595/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	K. KRISHNAPPA Vs JAYARAM P.	G.H. NAGARAJ

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
125	O.S. 1603/2019 (A.D.R) IA/1/2019	07-11-2020 (4.00- 5.00 PM)	MAMATHA C. Vs D.Y RAMESH	KUMAR B.
126	O.S. 1/2017 (CALL ON) IA/1/2017	07-11-2020 (4.00- 5.00 PM)	ANJINAPPA Vs M R JITHESH	JOHN BOSCO AND ASSOCIATES
127	O.S. 25/2018 (CALL ON) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	07-11-2020 (4.00- 5.00 PM)	JAYAMMA Vs C RAMAIAH REDDY	K N DAYALU
128	EX 11/2018 (CALL ON) IA/1/2018	07-11-2020 (4.00- 5.00 PM)	NAGANNA Vs GAYATHRI	M.S PRAKASH
129	O.S. 743/2015 (OBJECTIONS) IA/1/2015	07-11-2020	V.SHANKAR RAO Vs Y.V.NARAYANASWAMY	D.N.SAHADEVA REDDY
130	O.S. 845/2017 (OBJECTIONS) IA/1/2017	07-11-2020	K P KRISHNA MURTHY Vs M S PUTTAREVAIAH	C H RAMESHA
131	O.S. 1511/2018 (OBJECTIONS) IA/1/2018 IA/2/2018	07-11-2020	VENKATAMMA Vs PRAKASH S.	M.L. GOWDA
